



भारतीय बीमा विनियामक और विकास प्राधिकरण  
INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA

**Title:**To all

**Reference No.:**--

**Date:**28/01/2016

Press Release

The Authority in its endeavour to facilitate the growth of insurance business in the country thereby increasing the insurance penetration and insurance density has notified Guidelines on Point of Sales Person – Non-Life & Health Insurers vide No.IRDA/Int/GDL/ORD/183/10/2015 dated 26<sup>th</sup> October, 2015. These guidelines will enable individuals having passed at least 10<sup>th</sup> Standard to solicit and market simple and pre-underwritten, as specified in the guidelines.

One of the requirements for an individual to become a Point of Sales Person (POSP) is to appear for training and passing examination conducted by National Institute of Electronics and Information Technology (NIELIT). The training and examination will be conducted online by NIELIT by charging Rs.500/- inclusive of taxes. NIELIT has developed a training module for POSPs and the link for the same is given below.

[https://www.nielit.gov.in/sites/default/files/headquarter/pdf/161121\\_FAQ\\_POS.pdf](https://www.nielit.gov.in/sites/default/files/headquarter/pdf/161121_FAQ_POS.pdf)

The module will be made operational from 29<sup>th</sup> January, 2016 onwards and interested candidates who wish to become POSPs may enroll themselves for training and examination with NIELIT